

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 411
127/241-242/ND/2020

IN THE MATTER OF:
Nitesh Bhardwaj

...APPLICANT

Vs.

M/s. BRB Constructions Pvt. Ltd.

...RESPONDENT

Section
Under Section 241-242

Order delivered on 04.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the Respondent/ Corporate-debtor

:Mr. Rajat Asija, Adv.
:Mr. Ashish Verma and Mr. Hardik
Vashisht, Advs.

ORDER

Heard the submissions made by the Learned Counsel for both the parties. The Status quo granted vide order dated 23.11.2020 will continue till 11.01.2021. The matter is now posted to 11.01.2021.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)